

**AGE CONCESSIONS TO DISPLACED PERSONS FOR ENTRY INTO GOVERNMENT SERVICE**

\*2324. **Shri Pateria:** Will the Minister of Home Affairs be pleased to state the concessions regarding age for Government posts and competitive examinations granted to the displaced youngmen whose further studies have been hampered on account of lack of educational facilities?

**The Minister of Home Affairs and States (Dr. Katju):** The following age concessions have been granted to displaced persons:—

(i) *Permanent appointments filled by Competitive Examination through the Union Public Service Commission.*

The normal upper age limit is relaxed by three years.

(ii) *Permanent appointments not covered by (a) above, whether or not made through the Union Public Service Commission.*

The maximum age limit for entry into permanent Government service has been relaxed from 25 to 45 years.

(iii) *Displaced persons belonging to a Scheduled Caste or Scheduled Tribe.*

The age limits are further relaxed by three years for gazetted posts and five years for non-gazetted posts.

**मथुरा एटा रेल लिल**

\* २३२५ श्री विगम्बर सिंह : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या बलदेव के रास्ते में मथुरा को एटा से मिलाने के लिये रेल की लाइन बनाने की कोई योजना सरकार के विचाराधीन है ?

**The Minister of Railways and Transport (Shri L. B. Shastri):** The reply is in the negative.

**SCHEDULED CASTES (COMMUNAL REPRESENTATION)**

\*2326. **Shri Ganpati Ram:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the publication of the figures relating to the communal composition of the staff on the railways has been discontinued to be published in the annual report on the administration of Railways in India; and

(b) if so what alternative arrangements Government have made in the matter?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes.

(b) Departmental reports are required to be submitted for watching that the provisions of the Constitution regarding reservation in services for Scheduled Castes, Scheduled Tribes and Anglo-Indians are being observed.

**GUNTAKAL-BANGALORE RAILWAY LINE**

\*2327. **Shri Lakshmayya:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to convert the metre gauge line running between Guntakal to Bangalore (Southern Railway Zone) into a broad gauge line;

(b) if the answer to part (a) above be in the affirmative, when Government will take up this work; and

(c) if the answer to part (a) above be in the negative, whether there is any possibility of taking up this scheme in the near future?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The reply is in the negative.

(b) Does not arise.

(c) In view of the difficult ways and means position the conversion is not likely to be undertaken in the near future.

**LATE DELIVERY OF LETTERS IN HYDERABAD**

\*2328. **Shri H. G. Vaishnav:** Will the Minister of Communications be pleased to state:

(a) whether Government are aware of the frequent complaints of Hyderabad State people about the delay in delivery of their letters etc. after the abolition of the State Postal System and amalgamation of it with the Union Postal Department; and

(b) if so, what measures have been adopted to make improvements in this respect?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) and (b). No serious complaints have been received by Government. Some delay in delivery of postal article occurs. The P. and T. Department is most anxious to bring the postal service in Hyderabad State to the level of the